

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1155/2020

This the 30th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Zahoor Ahmad Khan s/o Nazir Ahmad Khan, r/o Galiba abad, Shalteng Srinagar.
2. Gulzar Ahmad Shah s/o Ali MOhd. Shah r/o Mehjoor Nagar Srinagar.

.....Applicants

(Advocate: Mr. A.Hanan Kalwal)

Versus

1. State of J & K through its Commissioner/Secretary, Forest Department, Srinagar.
2. Director Forest Protection Force, J&K Srinagar.
3. Joint Director Forest Protection Force, Kashmir, Srinagar.
4. Deputy Director Forest Protection Force, Srinagar.

.....Respondents

O R D E R O R A L



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS